

# THE HIGH COURT OF MANIPUR AT IMPHAL

## NOTIFICATION

The 15th July, 2019

No.HCM/1/96/BENCH/13941 As directed, it is hereby informed to all the learned counsel and concerned parties that Single Bench of Hon'ble Mr. Justice M.V. Muralidaran shall not hold court from today i.e. 15.7.2019 to 26.7.2019 as his Lordship will be on leave w.e.f. 15.7.2019 to 28.7.2019.

Further informed that the cases listed before Hon'ble Mr. Justice M.V. Muralidaran for today (15.7.2019) has been posted on 29.7.2019.

Further informed that the cases listed as Motion from sl.No.3 to 8 before Hon'ble Mr. Justice Muralidaran shall be placed before His Lordship Kh.Nobin Singh by preparing supplementary list for the day.

Sd/-

(W. TONEN MEITEI)  
REGISTRAR (JUDL.)

Copy to:-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Justice Kh. Nobin Singh.
12. The P.S. to Registrar General, High Court of Manipur.
13. The P.S. to Registrar (Judicial), High Court of Manipur.
14. The System Analyst, High Court of Manipur for uploading the same to the official website.
15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/Order Book.
18. Notice Board.
19. Concerned file.

*For kind information and  
Circulation to the learned members*

W. Tonen Meitei 15.7.19  
(W. TONEN MEITEI)  
REGISTRAR (JUDL.)